

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 130, 112 & 136 of 2014

Dated : 23rd July, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the Matter of:

Appeal No.130 of 2014

M/s Century Pulp & Paper ... Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission ... Respondent(s)

Appeal No.112 of 2014

India Glycols Ltd. ... Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Ms. Gargi Bhatta Bharali
Counsel for the Respondent(s): Mr. Buddy A Ranganadhan

Appeal No.136 of 2014 & IA No. 236 of 2014

M/s Birla Tyres Kesoram Industries ... Appellant(s)
Versus
Uttarakhand Renewable Energy Development & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Prashanto Chandra Sen
Ms. Raj Kumari Banger
Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1
Mr. Buddy A Ranganadhan for R-2

ORDER

The Appellant as well as the State Commission are filing their respective written submissions in Appeal No. 136/14 today after serving copy on the other side.

Ms. Gargi Bhatta Bharali, learned counsel for the Appellants in Appeal Nos.130/14 and 112/14 seeks one week time to file the written submissions in the matter. She is directed to file the same by 30.07.2014 after serving copy on the other side.

Judgment is Reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member